



\$~70

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 18723/2025, CM APPLs. 77879/2025 & 77880/2025 UNION OF INDIA & ORS.Petitioners

Through: Ms. Ritu Lavania, SPC with Ms. Akanksha Singh, Mr. Vikrant Deshwal, Mr. Vijay Gupta and Ms. Shagun, Advs. for UOI with Major Anish Muralidhar (Army)

versus

BRIG GANPATHY RAJA RAM RETD. IC35422K

....Respondent

Through: Mr. S.M. Dalal and Mr. Ajay Yadav, Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 10.12.2025

%

C.HARI SHANKAR, J.

- 1. Major Anish Muralidhar, who appears for the petitioners submits that this case is covered by the earlier decisions of this Court including *UOI v. Ex Sub Gawas Anil Madso¹*.
- 2. The relief of broad-banding may be provided prospectively from the date of the judgment of the Supreme Court in *Union of India* $v Ram Avtar^2$.

1 318 (2025) DLT 711

W.P.(C) 18723/2025 Page 1 of 2

² 2014 SCC OnLine SC 1761





- **3.** Subject to the aforesaid modification, the decision of the AFT is upheld.
- **4.** The writ petition is disposed of accordingly.

C.HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

DECEMBER 10, 2025/*aky*

W.P.(C) 18723/2025 Page **2** of **2**